

Integrated Child Development Scheme

3280. SHRI MAHESH KUMAR
KANODIA :

SHRI DATTATRAYA
BANDARU :

SHRI BAIRAJ PASSI :

SHRI VIRENDRA SINGH:

Will the Minister of HUMAN RE-
SOURCE DEVELOPMENT be
pleased to state :

(a) whether the targets fixed for the implementation of the Integrated Child Development Scheme in Uttar Pradesh, Madhya Pradesh, Andhra Pradesh and Rajasthan have been achieved.

(b) if so, the details thereof; and

(c) if not, the steps proposed to be taken by the Union Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND THE DEPARTMENT OF WOMEN & CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE) : (a) and (b) : A Statement showing the details of the targets and achievements in these four states is attached.

(c) The implementation of the ICDS scheme is the responsibility of the State Governments and Union Territory Administrations. The Government of India monitors the performance on quarterly basis, with specific reference to targets, through a computerised Management Information System. Close follow-up with the State Governments is maintained through this system. In so far as supplementary nutrition coverage in Uttar Pradesh is concerned specific instructions have been issued and a meeting held with the State Government officials.

STATEMENT

Statement indicating the targets and achievements under ICDS in four States namely Andhra Pradesh, Madhya Pradesh, Rajasthan and Uttar Pradesh

(as on 31-3-1991)

Name of the State	Operational Targets	Pro-jects Achievements	Operational Targets	Angan-wadis Achievements	Beneficiaries			
					Supple-mentary Targets	Nutri-tion Achievements	Pre-School Targets	Education Achievement
Andhra Pradesh	112	119	12936	13539	712465	934709	320045	443215
Madhya Pradesh	161	189	19083	18716	850788	1171836	397950	590098
Rajasthan	100	104	11035	12340	676386	749140	302081	315687
Uttar Pradesh	230	233	24592	20537	1549476	1217460	726027	728030